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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**OA No.210/828/2019**

**Dated this Tuesday the 10th day of December, 2019**

**Coram: Dr. Bhagwan Sahai, Member (A).  
R.N.Singh, Member (J).**

Edwin Valmik Braganza  
Age-55 years,  
Working as Superintendent of  
Customs, Ministry of Finance,  
GOI, r/a House No.B-4  
Garden View Apartment,  
Oldem Bhat, Taligao,  
Goa-403 002.

...Applicant.

(By Advocate Ms. Swapna Gokhale).

**Versus**

i. Union of India  
Through the Secretary,  
Department of Revenue,  
Ministry of Finance,  
Government of India,  
North Block,  
New Delhi-110 001.

ii. Commissioner Customs, Goa  
Custom House Marmagoa,  
Vasco-da-gama, Goa,  
Pin-403 803.

... Respondents.

**O R D E R (O R A L)**  
**Per : R. N. Singh, Member (J)**

1. Ms. S. V. Gokhale, learned counsel for the  
Applicant.

2. At the outset, the learned counsel for the  
Applicant submits that the present OA has become  
infruitless in as much as the impugned suspension  
order dated 30.07.2019 has been revoked by the

respondents subsequently.

3. In view of the aforesaid, the OA is dismissed as not pressed. No cost.

(R. N. Singh)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

v.

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12/12/R